

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00423/2019**

**Wednesday, this the 19<sup>th</sup> day of June, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Unnikrishnan.C.P.,  
S/o.Chathukutty Nair,  
Krishna (H), Kavumabhagam (PO),  
Thalassery, Kannur District – 670 105.  
Now working as GDSBPM Vadakkumbad – 670 105.
2. Vijayan.K.P.,  
S/o.Kunjiraman,  
Kangattuparambath House,  
Kidanhi P.O., Peringathoor Via,  
Kannur District – 670 675.  
Now working as GDSMD Kidanhi,  
Kannur District – 670 675.
3. C.Ramachandran,  
S/o.Sankaran Nair,  
Ottapurayil House,  
Pinarayi P.O., Thalassery,  
Kannur District – 670 741.  
Now working as GDSMD Muzhappilnagad,  
Thalassery Postal Division.
4. T.Chandrabau,  
S/o.Govindan,  
Chathoth Kuniyil House,  
Peringathoor P.O., Kannur District – 670 675.  
Now working as GDSMD Peringathoor,  
Thalassery Postal Division, Kannur District – 670 675.
5. Chandran.K.T.K.,  
S/o.Onakkan,  
Koomulleri Thazha Kuniyil House,  
Peringathoor P.O., Kannur District – 670 675.  
Now working as GDS MD Puliyannambram, ABPM-II. ....Applicants

**(By Advocate Mr.Brijesh Mohan)**

.2.

**v e r s u s**

1. Union of India represented by the Secretary,  
Ministry of Communications, Department of Posts,  
Sanchar Bhavan 20, Ashoka Road, New Delhi – 110 001.
2. The Director General of Posts,  
Department of Posts, Sansad Marg,  
Dak Bhavan, New Delhi – 110 001. ...Respondents

**(By Advocate Mr.T.C.Krishna)**

This application having been heard on 19<sup>th</sup> June 2019, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Heard learned counsel for the applicant. Shri.T.C.Krishna takes notice on behalf of the respondents.

2. The applicants are employees under the 2<sup>nd</sup> respondent who are initially appointed as Extra Departmental Agents (EDAs). They claims that though they are doing work as done by the regular employees, they are being discriminated in the matter of payment of wages. They press their claim on the ground that the One Man Commission, which went into the issue of redressal of grievances of the EDAs, had made certain recommendations. The applicants alleged that they are still being denied their just demands.

3. In the light of the facts and circumstances of this O.A., we dispose of this O.A at the admission stage itself by directing the applicants to file a detailed representation before the 2<sup>nd</sup> respondent stating all the facts which are

.3.

in their favour within a period of two weeks. The 2<sup>nd</sup> respondent on receipt of the representation so filed shall consider the issue raised therein in accordance with law and dispose of the same within a period of 60 days from the date of receipt of the aforesaid representation. There shall be no order as to costs.

(Dated this the 19<sup>th</sup> day of June 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

**asp**

**List of Annexures in O.A.No.180/00423/2019**

1. **Annexure A-1** – A copy of the letter of employment certificate issued by the Post Master HSG – 1 Thalassery dated 20.2.2019.
2. **Annexure A-2** – A copy of the employment certificate issued by the Post Master HSG – 1 Thalassery dated 1.2.2019.
3. **Annexure A-3** – A copy of the employment certificate issued by the Post Master HSG – 1 Thalassery to 3<sup>rd</sup> applicant dated 1.2.2019.
4. **Annexure A-4** – A copy of the employment certificate issued by the Post Master HSG – 1 Thalassery to 4<sup>th</sup> applicant dated 1.2.2019.
5. **Annexure A-5** – A copy of the employment certificate issued by the Post Master HSG – 1 Thalassery dated 1.2.2019.
6. **Annexure A-6** – A copy of the Office Memorandum dated 25.6.2018 issued by the 1<sup>st</sup> respondent.
7. **Annexure A-7** – A copy of the relevant extract of the report submitted by One Man Committee.
8. **Annexure A-8** – A copy of the salary slip drawn to the 1<sup>st</sup> applicant.
9. **Annexure A-9** – A copy of the salary slip drawn to the 2<sup>nd</sup> applicant.
10. **Annexure A-10** – A copy of the salary slip drawn to the 3<sup>rd</sup> applicant.
11. **Annexure A-11** – A copy of the salary slip drawn to the 4<sup>th</sup> applicant.
12. **Annexure A-12** – A copy of the salary slip drawn to the 5<sup>th</sup> applicant.

---